THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) As stated in the reply to Question No. 493 on 14th June, 1967 a Committee for reviewing the working of Wage Boards was constituted by the National Commission on Labour. The Report of the Committee has not yet been submitted to the Commission

(b) Does not arise.

HINDI VERSION OF CONSTITUTION

196. SHRI K. N. PANDEY: Will the Minister of LAW be pleased to state:

(a) whether doubts have arisen over the legal validity of the Hindi version of the Constitution; and

(b) if so, what are the difficulties ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHA-VAN): (a) The legal validity of the authorised and authenticated Hindi version of the Constitution has not been challenged in any court so far.

(b) Does not arise.

## RETRENCEMENT IN M/S. BIRD & Co.

197. SHRI K. N. PANDEY: Will the Minister of LABOUR AND REHABILI-TATION be pleased to state:

(a) whether thousands of workers employed by M/s. Bird and Company have been retrenched recently; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) and (b). The matter falls in the State sphere and the Government of India have no information.

DEMAND OF TELEPHONES IN DELHI

198. SHRI K. N. PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the demand for telephones in Delhi has increased to many thousands; and

(b) if so, the steps taken to meet the demand for telephones in full at an early date?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUIRAL): (a) Yes.

(b) Expansion of the telephone system in Delhi has been planned keeping in view the resources and equipment likely to be available for the purpose. It is proposed to add 65,000 lines during the IV Plan period.

## WHIPS CONFERENCE, SIMLA

199. SHRI K. N. PANDEY : SHRI ISHAQ SAMBHALI : SHRI KANWAR LAL GUPTA : SHRI S. M. BANERJEE :

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state :

(a) whether a Conference of Whips of different States was held in Simla in October. 1967:

(b) the decisions taken at the Conference; and

(c) the reaction of Government thereto?

THE MINISTER OF PARLIAMENT-ARY AFFAIRS AND COMMUNICA-TIONS (DR. RAM SUBHAG SINGH): (a) Yes, Sixth All India Whips Conference was held at Simla from 4th to 6th October, 1967.

(b) A copy of the recommendations adopted at the Conference is placed on the Table of the House. [Placed in Library. See No. LT-1513/67].

(c) These recommendations are under consideration of the Government.

## F.A.O. PROGRAMME FOR FOOD PRODUCTION RESOURCES

200. SHRI S. R. DAMANI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether India has asked for modifications in the F.A.O. programme for food production resources; and

(b) who are the members of the delegation to this conference ?